

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JUNE			DISPOSAL FOR THE MONTH OF JUNE				PENDENCY AS ON 30.06.22	Average No. of days taken to decide the case
					TRANSFERRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	53	0	3	0	11	0	0	0	45	5 Months 14 days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	79	0	9	0	3	0	0	0	85	5 Months 23 days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	301	0	9	1	18	0	0	0	293	1 Year 8 Months 10 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	308	0	18	1	72	0	0	0	255	9 Months 12 days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	310	0	18	0	23	0	0	0	305	1 Year 1 Day
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	549	0	1	0	55	0	0	0	495	2 Years 8 Months 25 Days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	104	0	1	0	11	0	0	0	94	1 Year 4 Months 23 Days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	438	0	13	4	16	0	0	0	439	2 Years 1 Month 7 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	101	0	2	0	21	0	0	0	82	1 Year 2 Months 5 Days

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10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	9	0	1	1	1	0	0	0	10	1 Year 3 Days
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	617	0	118	0	21	0	0	0	714	9 Months 6 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	897	0	64	0	18	0	0	0	943	1 Year 1 Month 25 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	561	0	10	0	22	0	0	0	549	10 Months 25 Days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	244	16	0	0	11	0	0	0	249	9 Months 14 Days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	212	0	24	0	17	0	0	0	219	4 Months 11 Days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	265	0	0	0	0	0	0	0	265	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	987	0	3	0	4	0	0	0	986	1Year 7 Months 9 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	70	0	57	0	2	42	0	0	83	1Year 5 Months 22 Days
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	38	0	1	0	4	0	0	0	35	2 Years 21 Days
18	KODAGU	I Addl. District & Sessions Judge	Designated	175	0	22	0	7	0	0	0	190	1Year 6 Months 26 Days

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19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	35	0	4	0	4	0	0	0	35	7 Months 9 Days
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	25	0	2	0	0	0	0	0	27	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	93	0	12	0	6	0	0	0	99	5 Months 17 Days
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	258	0	28	0	16	0	0	0	270	9 Months 13 Days
		II Addl. District & Sessions Court, Mysuru	Designated	521	0	36	0	16	0	0	0	541	1 Year 3 Months 18 Days
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	35	0	3	0	0	0	0	0	38	-
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	3	0	0	0	0	0	0	0	3	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	44	0	7	0	6	0	2	0	43	11 Months 10 Days
		II Addl.District & Sessions Court, Shivamogga.	Designated	43	0	1	0	0	0	0	0	44	-
		III Addl.District & Sessions Court, Shivamogga.	Designated	45	0	1	0	3	0	0	0	43	1 Year 3 Months 16 Days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	30	0	1	0	2	0	0	0	29	9 Months 18 Days

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26	TUMAKURU	I Addl. District & Sessions Court, Tumakuru	Designated	22	0	3	0	3	0	0	0	22	1 Year 6 Months 19 Days
		II Addl. District & Sessions Court, Tumakuru	Designated	23	0	0	0	2	0	0	0	21	1 Year 7 Months 12 Days
		VI Addl. District & Sessions Court, Tumakuru	Designated	26	1	0	0	4	0	0	0	23	1 Year 4 Months 14 Days
27	UDUPI	Prl. District & Sessions Court	Designated	184	0	45	0	4	0	0	0	225	3 Months 17 Days
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	29	0	0	0	2	0	0	0	27	6 Months 5 Days
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	18	0	0	0	0	0	0	0	18	-
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	18	0	0	0	0	0	0	0	18	-
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	16	0	0	0	0	0	0	0	16	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	0	0	0	0	0	0	22	-
30	YADGIR	Prl. District & Sessions Court, Yadgir	Designated	8	0	2	0	0	0	0	0	10	-
Total			Designated	11081	17	809	20	908	44	2	0	10973	1 Year 2 Months 14 Days